

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:226  
ANSWERED ON:13.03.2012  
LOAN FOR POLY HOUSES  
Thakur Shri Anurag Singh

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government provides loan to the farmers and youth of the country to set up poly houses;
- (b) if so, the details thereof;
- (c) the details of the funds sanctioned by the Union Government to the States for setting up of poly houses during the last three years, State-wise;
- (d) whether the Government proposes to waive the loans of the farmers/youth who had set up poly houses by taking loans under the said scheme, but due to adverse climatic conditions their poly houses have been damaged, to compensate their losses; and
- (e) If so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a) & (b): Yes, Madam. Setting up of Polyhouses is an eligible investment activity for which banks provide loan.
- (c): Details are annexed.
- (d) & (e): There is no proposal under consideration of Government for waiving of loans granted for setting up poly houses. However, there are standing guidelines issued by Reserve Bank of India to the banks for providing credit related relief to the farmers in case of occurrence of natural calamities. These guidelines inter-alia includes conversion/rescheduling of loans ranging from 3 to 10 years depending upon the frequency of crop failure/intensity of damage to crops, grant of fresh crop loans to affected farmers etc.